# GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT RAJYA SABHA UNSTARRED QUESTION NO. 577 TO BE ANSWERED ON 04.12.2025

#### **WELFARE OF UNORGANIZED WORKERS**

#### **577. SHRI C. VE. SHANMUGAM:**

Will the Minister of Labour and Employment be pleased to state:

- (a) whether Government has undertaken any study regarding the number of unorganized workers in the country during the last five years;
- (b) if so, the details thereof, State-wise, especially in Tamil Nadu, during the said period, year-wise;
- (c) the details of Central Sector and Centrally Sponsored Schemes introduced and implemented for the welfare of unorganised workers across the country; and
- (d) the details of steps taken by Government to increase awareness among unorganised workers especially youth and women during the last five years?

#### **ANSWER**

## MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SUSHRI SHOBHA KARANDLAJE)

(a) to (d): The Ministry of Labour and Employment launched eShram portal (eshram.gov.in) on 26<sup>th</sup> August 2021 for creation of a comprehensive National Database of Unorganised Workers (NDUW) seeded with Aadhaar. eShram portal is meant to register and support the unorganised workers by providing them a Universal Account Number (UAN) on a self-declaration basis. Further Unorganised worker registered on eShram portal can also verify and update their occupational and income details on the eShram portal or through Common Service Centre (CSC).

As on 19<sup>th</sup> November 2025, over 31.36 crore unorganised workers have already registered on eShram portal and over 94.67 lakhs eShram cards have been issued in the State of Tamil Nadu.

State-wise details of number of unorganised workers registered at the eShram portal across the country is at Annexure.

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Also, so far, fourteen (14) schemes of different Central Ministries/ Departments have already been integrated/ mapped with the eShram to extend benefits and access to social security, insurance or skill development programmes to eShram cardholders including Pradhan Mantri Street Vendors Atmanirbhar Nidhi (PMSVANidhi), Pradhan Mantri Suraksha Bima Yojana (PMSBY), Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY), Mahatma Gandhi National Rural Employment Guarantee scheme (MGNREGS), Pradhan Mantri Awas Yojana – Gramin (PMAY-G), Ayushman Bharat – Pradhan Mantri Jan Arogya Yojana (AB-PMJAY), Pradhan Mantri Awas Yojana – Urban (PMAY-U), Pradhan Mantri Matsya Sampada Yojana (PMMSY), Pradhan Mantri Kisan Samman Nidhi (PM-KISAN), One Nation One Ration Card (ONORC) and Pradhan Mantri Matru Vandna Yojana (PMMVY), etc.

The Central Sector scheme namely Pradhan Mantri Shram Yogi Maandhan Yojana (PM-SYM) was launched in February, 2019. It is a co-contributory pension scheme meant for unorganised throughout the country.

The steps taken by the Government for the awareness of this scheme in the country are as follows:

- (i) Holding periodic review meeting with States/ UTs.
- (ii) Common Services Centres (CSCs) are given an incentive on every eligible person enrolled in PM-SYM.
- (iii) Launch of new features: Voluntary EXIT, Revival Module, Claim Status, and Account Statement.
- (iv) Extension of revival of dormant accounts from 1 year to 3 years.
- (v) Two-way integration of PM-SYM and eShram.
- (vi) SMS campaign to create awareness.
- (vii) Addressing Chief Secretaries of States regarding enrolment under PM-SYM scheme.

Awareness campaigns are held from time to time in the States/UTs as detailed above.

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### Annexure referred to in reply to Part (a) to (d) of the Rajya Sabha Unstarred Question No.577 for 04.12.2025 regarding "Welfare of Unorganised Workers"

State-wise details of number of unorganised workers registered at the eShram portal across the country as on 19.11.2025:

S.No	State	Total
1.	ANDAMAN AND NICOBAR ISLANDS	34,938
2.	ANDHRA PRADESH	87,51,539
3.	ARUNACHAL PRADESH	2,12,312
4.	ASSAM	77,75,907
5.	BIHAR	3,20,17,493
6.	CHANDIGARH	1,89,564
7.	CHHATTISGARH	86,26,610
8.	DELHI	35,99,559
9.	GOA	86,946
10.	GUJARAT	1,22,62,433
11.	HARYANA	54,12,020
12.	HIMACHAL PRADESH	20,10,629
13.	JAMMU AND KASHMIR	36,10,081
14.	JHARKHAND	97,81,799
15.	KARNATAKA	1,09,76,173
16.	KERALA	60,90,559
17.	LADAKH	35,026
18.	LAKSHADWEEP	2,858
19.	MADHYA PRADESH	1,91,10,311
20.	MAHARASHTRA	1,81,58,941
21.	MANIPUR	4,69,101
22.	MEGHALAYA	3,58,118
23.	MIZORAM	72,603
24.	NAGALAND	2,41,941
25.	ODISHA	1,36,60,236
26.	PUDUCHERRY	1,97,256
27.	PUNJAB	59,02,448
28.	RAJASTHAN	1,51,00,059
29.	SIKKIM	50,143
30.	TAMIL NADU	94,67,976
31.	TELANGANA	45,96,989
32.	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	75,562
33.	TRIPURA	8,99,851
34.	UTTAR PRADESH	8,41,45,322
35.	UTTARAKHAND	30,99,777
36.	WEST BENGAL	2,65,32,959
	Grand Total	31,36,16,039

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